

espionage activities for Pakistan for a long time has been arrested by the Central Intelligence Bureau in village Nagsar, District Ghazipur (U.P.) in May, 1965;

(b) if so, the material seized from him; and

(c) the action taken in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No Sir.

(b) and (c). Do not arise.

U.P. Students Studying Abroad

1232. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to state:

(a) the number of students studying abroad who hail from U.P. on Government expenses and on their own expenses separately; and

(b) the number of Scheduled Caste students among them?

The Minister of Education (Shri M. C. Chagla): (a) On the basis of the available data, no student from the State of U.P. seems to be studying abroad on Government expense; so far as the number of those students from U.P. who are studying at their own expense is concerned, the information is not available;

(b) Does not arise.

Staff Quarters for Women Teachers in U.P.

1233. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to state:

(a) the amount of grants or loans given to the Government of Uttar Pradesh for the construction of elementary school buildings and staff quarters for women teachers in rural areas during 1962-63, 1963-64 and 1964-65, year-wise; and

(b) the total amount sanctioned or proposed to be sanctioned for the purpose during 1965-66?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Nil.

(b) Under the Advance Action Programme a sum of Rs. 6 lakhs has been allocated to the Government of Uttar Pradesh during 1965-66 for acceleration of girls' education. This allotment can be used *inter alia*, towards construction of staff quarters for women teachers.

Educational Activities

1234. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 3109 on the 5th May, 1965 and state:

(a) whether Government propose to bring all educational activities in the field of higher education, including agriculture and medical education under one umbrella;

(b) if so, the main features of the scheme; and

(c) when it will be finalised?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The matter is still under consideration.

Detenus

1235. {
 Shri P. B. Chakraverti:
 Shri Vishwa Nath Pandey:
 Shri P. C. Borooah:
 Shri Vasudevan Nair:
 Shri Warrior:
 Shri Prabhat Kar:
 Shri Daji:
 Shri Indrajit Gupta:
 Shri M. N. Swamy:
 Shri Kolla Venkaiah:
 Shri Tan Singh:
 Shri Abdul Ghani Goni:
 Shri Samnaal:
 Shri Raghunath Singh:
 Shri Bagri:
 Shri Hukam Chand
 Kachhavaitya:

Will the Minister of Home Affairs be pleased to state:

(a) the number of detenus kept in the various jails in the country as

on the 1st August, 1965, State-wise; and

(b) the causes of such detentions?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) 2697 under both the Defence of India Rules and Preventive Detention Act as per statement, placed on the Table of the House. [Placed in Library. See No. LT-4708/65].

(b) Recourse to detention had to be taken to prevent hoarding, black-marketing and profiteering, espionage, sabotage and other activities prejudicial to the defence of India, civil defence, the public safety, the maintenance of public order and the maintenance of services and supplies essential to the life of the community.

Naming of Universities after Individuals

1236. { Shri P. E. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Prime Minister has disfavoured naming of Universities after individuals;

(b) whether the State Education Ministers discussed this question at the recent Conference held at Sriragar;

(c) if so, what was the consensus of opinion; and

(d) whether the University Grants Commission had earlier expressed doubts about the propriety of naming buildings after any individual and passed a resolution in 1960 that names of persons actively engaged in public life should not be used in naming buildings towards the cost of which the Commission gave assistance?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Yes, Sir.

(c) The consensus of opinion was that generally the policy of not

naming universities after individuals (with the exception of national figures, after their death) was sound.

(d) Yes, Sir.

Monuments in Punjab

1237. { Shri Naval Prabhakar:
Shri Hem Raj:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the old monuments in Punjab are neglected; and

(b) the steps being taken to improve their condition?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) No, Sir.

(b) Does not arise.

Correspondence Course for Teachers Training

1238. { Shri Shree Narayan Das:
Shri Basappa:

Will the Minister of Education be pleased to state:

(a) whether the proposal to organise correspondence course for the training of elementary and secondary school teachers has been given effect to in any of the States;

(b) if so, the names of such States; and

(c) the number of teachers trained so far?

The Minister of Education (Shri M. C. Chagla): (a) Not yet, Sir.

(b) and (c). Do not arise.

वाशिंगटन में हुए खेलों में गूगे तथा बहरों के खेल

1239. श्री छोंकार लाल बेरवा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने 19 जून से 4 जुलाई, 1965 तक वाशिंगटन में हुए खेलों में गूगे तथा बहरों की टीम को